

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2944

ANSWERED ON:18.08.2011

STALLS AT RAILWAY STATIONS

Laguri Shri Yashbant Narayan Singh; Vasava Shri Mansukhbhai D.; Verma Shri Sajjan Singh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have issued licences to persons belonging to the Scheduled Castes and Scheduled Tribes to run stalls at railway stations;
- (b) if so, the details thereof, zone-wise indicating the number of such stalls at A, B and C categories of railway stations;
- (c) whether it is also a fact that some stalls for selling multiple articles are being practically run by persons other than the original allottees;
- (d) if so, whether the Railways have conducted any enquiry into such cases; and
- (e) if so, the outcome of the said enquiry and corrective measures proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) to (e): A statement is laid on the Table of the House.